

- (b) if so, the salient features of this new plan;
- (c) what is the estimated budget for this plan to be implemented;
- (d) what will be the benefits to the Delhi Police force to tackle emergencies;
- (e) whether this scheme will be taken up by other State police force also; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (f) No Sir. There is no such proposal to include Army Men into Delhi Police.

#### **Induction of women in Delhi Traffic Police**

233. SHRIMATI VASANTHI STANLEY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the total strength of the Traffic Police network in Delhi to monitor the heavy traffic load in Delhi;
- (b) whether the force is sufficient to manage the regulation off traffic in Delhi;
- (c) whether there is any move to recruit women traffic constables in Delhi to ease the load on the man power;
- (d) if so, what is the total number to be taken in the force and when it is likely to be completed; and
- (e) what is the rate of accidents in Delhi and what steps are being taken to check and control fatal accidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Sir, the total strength of the Traffic Police network in Delhi to monitor the heavy traffic load in Delhi is 5634. The force m being augmented with 1000 additional posts after the completion of the Commonwealth Games 2010.

(c) and (d) At present there is no specific proposal to recruit women traffic constables in Delhi Police. However, the Government has instructed the Delhi Police to ensure that 15% of recruitment should be for women.

(e) The details of accidents in Delhi during the last three years and the current year (upto 15.10.2010) are given below :

Year	Number of Accidents
2007	3620
2008	8435
2009	7516
2010 (upto 15.10.2010)	5592

The details of steps being taken by Delhi Traffic Police to check and control fatal accidents in Delhi are as follows:-

- Increased presence of Traffic personnel in accident-prone areas.
- Mobile patrolling on accident prone roads/areas.
- Facilitation at pedestrian crossings.
- Decongestion of bus lane.
- Prosecution of drunken driving, over-speeding and rash driving,
- Use of Public Address System.
- Installation of traffic signal/blinkers.
- Decongestion of Corridors from encroachments.
- Strict prosecution of dumpers.
- Effective Night Checking.
- Imparting Road Safety Education to all road users.

**NHRC investigation into attacks on minorities in Orissa**

234. SHRI RASHEED MASOOD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether National Human Rights Commission (NHRC) has investigated the attacks made on minorities in Mayurbhanj district of Orissa;

(b) if so, the details thereof; and